



**Reserve Bank of India/ भारतीय रिज़र्व बैंक**  
**HRMD/ मा.सं. प्र.वि**  
**Patna/ पटना**

**Minutes: Pre-Bid meeting - Tender for deployment of Private Security Supervisors and Private Security Guards (Unarmed) at Main Office Building and Residential Premises of Reserve Bank of India, Patna**

The Pre-Bid meeting for the captioned e-Tender having e-Tender No: [RBI/Patna Regional Office/HRMD/1/24-25/ET/116\[Deployment of Private Security\]](#) was conducted on July 05, 2024, at 03:00 PM in Board Room, Second Floor at Banks' Main Office Building, RBI Patna. The following officials of RBI and intending bidders were present during the meeting:

Sl. No.	Name & Designation of RBI Official
1	Shri Prabhat Kumar, General Manager
2	Shri Sandipan Chatterjee, Assistant General Manager
3	Shri Rajit Mehan, Manager
4	Shri Gajendra Pratap Singh, Assistant Manager
5	Shri Shashi Bhushan Jha, Assistant

Sl. No	Name of the intending bidder	Name of the representative of the intending bidder
1	Sainik Security Services	Shri Akhileshwar Mishra
2	Bombay Integrated Security (India) Ltd.	Shri Dablu Kumar Choudhary
3	Principle Security & Allied Services Pvt. Ltd.	Shri Rajiv Ranjan
4	AP Securitas Pvt. Ltd.	Shri Kaushlendra Roy
5	Nishant Security & Allied Services Pvt. Ltd.	Shri Rajeev Kumar Singh & Shri Akhilesh Kumar Singh
6.	Necessa Security & Integrated Services Pvt. Ltd.	Shri Chhate Narayan
7.	SIS Limited	Shri Amit Kumar & Shri Vijay Kumar Singh
8.	Principle Security	Shri Chandan Kishore
9.	Ex Bureau Security Services	Shri Karan Verma & Ms. Shikha Kumari

2. The queries from the prospective bidders regarding the captioned tender and clarifications for the same are as follows:

Sr. No.	Query/ Proposals	Clarifications
1	Which all documents to be submitted needs to be attested by a CA?	All supporting documents other than the tender document like experience certificate, client certificate etc. need to be attested by a CA.
2.	Whether PSA should have presence in minimum three states including the State of Bihar?	Yes, PSA should have a presence in minimum three states with valid PSARA 2005 license for each state separately including for the state of Bihar.
3	Whether any service charge component in the financial bid (as per the excel sheet) can be zero?	Any component in the financial bid cannot be zero and the cumulative sum of all the components (A1+B1+C1+D1) as mentioned in tender document (page number 45) should not be less than 5%.
4	Whether the experience or client certificate should be from public institutions only?	Experience or client certificate shall be from the Government / Public / Private institutions, as applicable.
5	Whether the quoted service charge is inclusive of GST?	No, the PSA must quote service charge exclusive of GST.

Please note:	
A	This document (Minutes of the Pre-bid meeting) shall form a part of the tender/ agreement. Hence, it shall be signed and submitted along with the tender by the tenderers.
B	Rest of the terms and conditions and specifications as mentioned in the tender documents shall continue to remain the same.
C	The above clarifications are issued for the information of all the intending bidders.
D	The submission of bid by the firm shall be construed to be in conformity to the bid document and clarifications given above.
E	In case any vendors have already uploaded their bids to the MSTC portal before issuance of this Minutes of the Pre-bid meeting, they are advised to revise their bids and re upload their bids to the MSTC portal.

Regional Director  
Reserve Bank of India, Patna